

Department in U.P. and Delhi have been reported so far during February and March 1986.

(b) In one case two Telephone operators of Tis Hazari Exchange were detected to be responsible for manipulations in meter reading and in another case, a Lineman of Karol Bagh Exchange was considered to be responsible for unauthorised shift of telephone without official instructions. In U.P., ten Telephone Operators of Moradabad were detected for passing free trunk calls and seven officials of Lucknow used bogus certificate for getting house building advance. Disciplinary action against the erring officials has been initiated.

Electronic Telephone Exchange in Madhya Pradesh and Bihar

30. SHRI RAMCHANDRA BHARADWAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether electronic telephone exchanges are proposed to be set up in Madhya Pradesh and Bihar; and

(b) if so, what are the details of these exchanges, indicating their estimated cost, capacity and location in each state?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The required information is given in the enclosed statement.

Statement

Estimated Cost, Capacity and Location of Electronic Telephone Exchanges proposed to be set-up in Madhya Pradesh and Bihar.

Sl. No.	Name of place	Capacity (in No. of lines)	Estimated cost (in lakhs of Rupees)
1	2	3	4
A. Bihar			
1	Dumka	400	47.10
2	Purnea	600	90.17
3	Nawadah	400	44.61
4	Hajipur	400	50.62
5	Madhubani	400	50.33
6	Patna	10,000	730.0
7	Ranchi	3,000	437.0
B. Madhya Pradesh			
1	Ambikapur	600	43.26
2	Balaghat	600	47.90
3	Betul	400	45.11
4	Dhar	400	35.55
5	Guna	600	49.93

1.	2.	3.	4.
6	Mandla	400	39.93
7	Shajapur	400	48.80
8	Shivpuri	600	55.94
9	Bhind.	600	35.70
10	Datia	400	30.68
11	Tikamgarh	400	33.50
12	Khargone	400	45.0
13	Bhopal	4,000	634.0
14	Jabalpur	5,000	825.0
15	Indore	10,000	1600.0

Sick Industrial Units

31. DR. MOHD. HASHIM KIDWAI:
Will the Minister of INDUSTRY be
pleased to state:

(a) the number of sick industrial
units in the country taken over by
the Central Government during the
last two years, State-wise; and

(b) the number of sick units which
have become economically viable
during the same period?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL
DEVELOPMENT (SHRI M. ARUNA-
CHALAM): (a) and (b) No industrial
undertaking has been taken over by
the Government under the provisions
of Industries (Development and Regu-
lation) Act, during the last two years.

Closing down of Engineering Projects India Ltd.

32. SHRI CHITTA BASU:

SHRI RAMKRISHNA MAZUM-
DER:

Will the Minister of INDUSTRY
be pleased to state:

(a) whether the Central Govern-
ment have taken a final decision to
to close down the Engineering Pro-
jects India Ltd.; and

(b) if so, what are the reasons
therefor?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRY (SHRI
M. ARUNACHALAM): (a) and (b) In
view of the fact that Engineering Pro-
jects (India) Limited is suffering con-
tinuous losses, certain proposals have
been formulated for restructuring of
the company. Various aspects and
implications of the restructuring are
being studied.

Import of D-2 Aminobutanol

33. SHRI RAJNI RANJAN SAHU:
Will the Minister of INDUSTRY be
pleased to state:

(a) whether it is a fact that his
Ministry appointed a committee about
2 years back to make on the spot
investigation in regard to the allega-
tion made about the import of D-2
Aminobutanol under the name of DL-2
Aminobutano. for the production of
an Anti-TB drug;

(b) if so, whether the investigation
has been completed;

(c) if so, what are the details of
findings and what action has been
taken on the report of the Commit-
tee;

(d) if not, what is the stage of in-
vestigation and by when the final
findings will be made available; and